

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1036/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Pentagram Properties Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

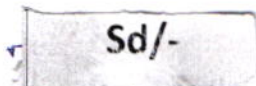
S. No.	NAME	DESIGNATION	SIGNATURE
1	Swapnil Gupte	Advocate for petitioner	
2.	Rahul Dev	Advocate for petitioner	

ORDER

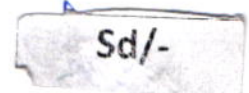
CSP No. 1034/230-232/NCLT/MB/MAH/2017
CSP No. 1035/230-232/NCLT/MB/MAH/2017
CSP No. 1036/230-232/NCLT/MB/MAH/2017
CSP No. 1037/230-232/NCLT/MB/MAH/2017
CSP No. 1038/230-232/NCLT/MB/MAH/2017
CSP No. 1130/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter for final hearing on 21.02.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)